



**भारतीय रिज़र्व बैंक**

**RESERVE BANK OF INDIA**

वेबसाइट : [www.rbi.org.in/hindi](http://www.rbi.org.in/hindi)

Website : [www.rbi.org.in](http://www.rbi.org.in)

इ-मेल email: [helpdoc@rbi.org.in](mailto:helpdoc@rbi.org.in)

संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई-400001

DEPARTMENT OF COMMUNICATION, Central Office, S.B.S.Marg, Mumbai-400001

फोन/Phone: 91 22 2266 0502 फैक्स/Fax: 91 22 22660358

May 27, 2013

### RBI cancels Certificate of Registration of three NBFCs

The Reserve Bank of India has cancelled the certificate of registration of three non-banking financial companies (NBFCs) for carrying on the business of non-banking financial institution. Following cancellation of registration certificate, the companies cannot transact the business of non-banking financial institution. The three companies are:

Sr. No.	Company's Name	Address of Registered Office	Registration No. & Date	Date of cancellation
1.	M/s Mona Finvest Private Limited, Kolkata	54, Ezra Street, 4 <sup>th</sup> Floor, Room No.B-12, Kolkata-700001 (as per Bank's record)	COR No. B-05.06298 November 1, 2006	April 16, 2014
2.	Jinvani Commercial Private Limited, Kolkata	40, Strand Street, 3 <sup>rd</sup> Floor, Room No.10, Kolkata-700001 (as per Bank's record)	COR No. B-05.04553 October 10, 2001	April 24, 2014
3.	M/s Negus Mercantile Private Limited, Kolkata	93, Park Street, Kolkata-700016 (as per Bank's record)	COR No.B-05.04326 August 31, 2001	May 2, 2014

The Reserve Bank can cancel the registration certificate of a non-banking financial company under the powers conferred under Section 45-IA (6) of the Reserve Bank of India Act, 1934. The business of a non-banking financial institution is defined in clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

Press Release: 2013-2014/2300

**Ajit Prasad**  
Assistant General Manager